

CENTRAL ADMINISTRATIVE TRIBUNAL
CALCUTTA BENCH, CALCUTTA

LIBRARY

NO. O.A. 350/00529/2015

Order dated: 23.09.2016

Present: Hon'ble Shri Justice V.C. Gupta, Judicial Member
Hon'ble Ms. Jaya Das Gupta, Administrative Member

SUBRATA GHOSH

VS.

DEFENCE

For the Applicant : Mr. P.C. Das, Counsel
Mr. B.C. Deb, Counsel

For the Respondents : Mr. P. Mukherjee, Counsel

O R D E R (Oral)

JUSTICE V.C. GUPTA, JM:

Heard Ld. Counsel for both the parties and perused on record.

2. Ld. Counsel for both the parties have a press the matter may be disposed of on the stage for order direction to the competent authority/respondent to dispose of representation of the applicant is stipulated period

3. Ld. Counsel for the respondents request 3 months time may be granted to competent authority within 3 months along with copy of the representation speaking and reason order and communication to the applicant with a final disposed of.

4. O.A. is accordingly disposed of.

(Jaya Das Gupta)
AM

(Vishnu Chandra Gupta)
JM

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